

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1133
(To be answered on the 21st December 2017)**

Air Safety Violations

1133. **SHRI SUDHEER GUPTA
SHRI S.R. VIJAYAKUMAR
SHRI ASHOK SHANKARRAO CHAVAN
KUNWAR HARIBANSH SINGH
SHRI GAJANAN KIRTIKAR
SHRI BIDYUT BARAN MAHATO**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the number of air safety violations reported in the country have increased as compared with previous year;
(b) if so, the details thereof and the reasons for the same;
(c) whether the Directorate General of Civil Aviation (DGCA) has carried out safety audit of the airlines for their compliance with safety standards and if so, the details thereof along with the outcome thereof;
(d) whether DGCA has raised safety concerns during its recent safety audit of Indian aviation standards;
(e) if so, the details thereof and the corrective measures taken by the Government in this regard; and
(f) the steps taken/ being taken by the Government to upgrade the rating of Indian aviation sector to International Standards in terms of safety?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) & (b) There were 431 Air Safety violations reported in the year 2016. However, in the year 2017 (till 15th December) there have been 375 Air Safety violations. Therefore, the number of air safety violations reported in the current year has not increased compared to previous year.
(c) to (e) The Directorate General of Civil Aviation (DGCA) has carried out 05 regulatory audits of the scheduled airlines to detect any deviations /non-compliance to the laid down regulations. The salient audit observation are

attached as annexure-I. The findings made during the audits were followed up with concerned operator for the appropriate remedial action.

(f) The following measures have been taken by DGCA to maintain the safe operation of aircraft and high International rating:-

(i) DGCA has issued regulations which are in line with International Standards. These regulations are periodically revised to keep abreast with the best International practices.

(ii) DGCA has published Safety Oversight Program which includes Surveillance, Regulatory Audit, Ramp Inspection of domestic operators and Surveillance of Foreign Aircraft. DGCA Safety Oversight Program ensures that all operators comply with the regulations for safe operation of aircraft.

SALIENT AUDIT OBSERVATIONS

- Lack of proper system to facilitate management of the distribution and revision of Operational Documents.
- Lack of supervisory control to check the amendments of documents as per applicable regulations & circulars.
- Adequate organization procedures not in place to ensure uniform standard of work.
- Calibration of various maintenance/operational tools/instruments is not as per schedule approved by manufacturer.
- System/ practice of supervision and internal auditing of the operations/maintenance activities.
- Lack of man power & trainings.
- Planners / Mechanics/ Specialized service staff / Supervisors not assessed for competence by on the job evaluation
- Accident/ incident reporting system is not proper.
- System of follow up action on the finding/recommendation on prevention activities, FOQA and incident investigation is not closed loop.

